

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1649

ANSWERED ON:08.03.2010

SEPARATE LAW FOR CYBER CRIME

Antony Shri Anto;Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar;Yadav Shri Ranjan Prasad

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government proposes to bring a separate law to deal the cyber related crimes in the country;
- (b) if so, the reaction of Government thereto; and
- (c) the time by which it is likely to be implemented?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a): No, Sir. The Information Technology Act, 2000 has been amended by the Information Technology (Amendment) Act, 2008 w.e.f. 27.10.2009. The amended Act is a comprehensive Act and addresses all prevailing forms of cyber crimes.

(b) and (c): Do not arise.